

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 223
2(ND)16

IN THE MATTER OF:

Mr. Pritam Kumar

...

Applicant

Versus

M/s. Winner Device & Display Pvt. Ltd. & Ors. ...

Respondent

Under Section: 397/398 Comp. Act.

Order delivered on 26.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Amit Kumar with Adv. K Sunil, Adv. Reena
Singh, Adv. Kslama Kumari

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is adjourned to 14.06.2024.

Sd/-
(COURT OFFICER)